

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-28/241/242/ND/2018

In the matter of :

Sh. Vijay Kumar Agarwal & Ors.

...PETITIONER

Vs.

Sacred Trading and Investment Co. (P) Ltd

..RESPONDENT

SECTION

Under Section 241/242

Order delivered on 20.7.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : -

For the Respondent/Corporate Debtor : Mr. Sameer Kumar, Advocate for R-3
Mr. Akshat Hansaria, Ms. Etisha Srivastav, Mr.
Akash Chatterjee, Advocates

For the Intervener :

ORDER

Learned Counsels for the parties are present. Ld. Counsel for the petitioner seeks some time to file Application for withdrawal.

Post the matter on 01.8.2018.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
20.7.2018